

**BEFORE THE HON'BLE NATIONAL GREEN TRIBUNAL
PRINCIPAL BENCH, NEW DELHI**

Original Application No. 09 / 2023

Bharat Sehrawat

...Applicant

Versus

Dr. Umesh Verma

... Respondent

Date of hearing: 19.12.2023

CORAM: HON'BLE MR. JUSTICE ARUN KUMAR TYAGI, JUDICIAL MEMBER.
HON'BLE DR. AFROZ AHMAD, EXPERT MEMBER.

Subject: Request / Permission for withdrawal of Application (OA No. 09 / 2023)

Respected Sirs,

1. I, Bharat Sehrawat resident of Flat No. 4052, Sector C, Pocket 4, Vasant Kunj, New Delhi, had filed the application complaining about encroachment of green area by the owner of ground floor Flat No. 4050, Dr. Umesh Verma.
2. Further, it is to reiterate that mention of the complaint against the encroachment by the owner of Flat No. 4050, having been made before Municipal Corporation of Delhi (MCD), by the applicant, was cited before the Hon'ble Court in Original Application filed dated 31st December 2022.
3. MCD has conducted an encroachment removal drive in Vasant Kunj on 5th December, 2023 and also removed the encroachment done by Flat No. 4050, Sector C, Pocket 4, Vasant Kunj, New Delhi, among others.
4. The prayers of the applicant before this Hon'ble court are accordingly largely addressed and the cause of grievance no longer remains.
5. Since the cause of action is already addressed and the application has become infructuous, it is humbly requested to permit the applicant to withdraw this case.

It is respectfully prayed before Hon'ble NGT, to permit applicant to withdraw this case, with the liberty to file again, if the owner of Flat no. 4050, Sector C, Vasant Kunj, New Delhi or any of his representatives try to encroach designated green area again.

Yours sincerely,



Bharat Sehrawat (Applicant)

Mobile No. 99100 58633

Address: Flat No. 4052, Sector C, Pocket 4,
Vasant Kunj, New Delhi-110070